

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/63/2018
NAME OF THE TRANSFEROR : CHEMASIA INDUSTRIES LTD
NAME OF THE TRANSFERRE :
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B CHANDRA	PCS Auth Representer	B Chandra

ORDER

Counsel for the applicant present. Representative of the ROC present. Time is enlarged at request for hearing submissions by both the sides. Put up on 22.02.2018.

^{sd-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc